NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 11/BB/ 2018	-	For compliance of office objections raised by Registry	Rule-6	M/s Voonik Technologies Pvt Ltd Vs M/s Balodis Technologies Pvt Ltd

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. LAKSHMI MENON

For C.K Nandakumar Law Chambers

(9880073412)

ORDER

Counsel for Petitioner is present. She has filed memo stating that all objections are complied. Issue notice to Corporate Debtor. Registry to prepare notice; Counsel to collect the notice and serve on Corporate Debtor and file proof of service. Meanwhile, Registry to check the compliance memo and put up note. List it on 07.03.2018.

Member (T)

Member (J)